

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 11th April, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 77/2018 (Earlier O.A.No. 489/2014)	Indian Institute of Sustainable Development Vs. Union of India	Mr. Munawwar Naseen, Adv. for Applicant Mr. G. Prakash, Adv. for State of Kerala Mr. Rakesh sharma, Adv. Ms. Yogmaya Agnihotri, Adv. Mr. Rahul Pratap, Adv. for MoEF Mr. Rahul Verma, AAG
FOR ADMISSION			
2.	Appeal No. 48/2018 (M.A. No. 483/2018 & M.A. No. 484/2018)	Haribhan & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant
3.	Original Application No. 178/2018	M/s GMR Stone Crusher Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant in M.A.
4.	Original Application No. 189/2018	Anil Gopal Kulkarni Vs. Pune Metropolitan Regional Development Authority & Ors.	Mr. Saurabh Kulkarni, Adv. for Applicant
5.	M.A. No. 517/2018 IN Original Application No. 55/2018	Shailendra Singh Vs. State of Rajasthan & Ors.	Mr. Yashish Chandra, Adv. for Applicant
AFTER NOTICE			
6.	Execution Application No. 14/2018 IN O. A. No. 341/2017	Shailesh Singh Vs. M/s Frigerio Conserva Allana Pvt. Ltd. & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. S. A. Zaidi, Adv. for R-1 Mr. B. V. Niren, Adv. for CGSC
7.	Original Application No. 122/2018	Achhnera Nagar Palika Parishad & Anr. Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1
8.	Original Application No. 135/2018	Jagannath Pandurang Vs. Maharashtra Pollution Control Board & Ors.	Mr. Saurabh Kulkarni, Adv. for Applicant Ms. Sunita Bhardwaj, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB
FOR COMPLETION OF PLEADINGS			
9.	Appeal No. 35/2017 (M.A. No. 319/2018 & M.A. No. 526/2018)	Anirudh Reddy Vs. Telangana State Pollution Control Board & Ors.	Mr. Sanjay Upadhyay & Keith Varghese, Adv. Appellant Mr. Nikhil Nayyar, Adv. for R-1 Mr. P. Venkat Reddy, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. P. Venkaiah Naidu, Adv. for R-4
10.	Original Application No. 340/2017 (M.A. No. 481/2018)	Varun Sheokand & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4

			Mr. Krishna Mohan K. Menan, Adv. for R-5 to 23, 26 to 31 & 33 to 35 Mr. Manoranjan Sharma, Adv. for R-14 Mr. Vikas Negi, Adv. for R-20 Mr. Mohak Bhadana, Adv. for R-24 & 25 Mr. Jeeva Prakash, Adv. for R-32 Mr. B. V. Niren, Adv. for CGWB
11.	Original Application No. 381/2017	Gaurav Kumar Bansal Vs. State of U.P. & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Ankit Verma, Adv. Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. I. K. Kapila, Adv. for UP Jal Board Nigam Mr. Sharad Chauhan, Adv.
12.	Original Application No. 509/2017 (M.A. No. 185/2018)	Bijender Singh Vs. Gram Panchayat, Chirao & Ors.	Mr. Shivnath Kumar, Adv. for Applicant Mr. Ankur Mittal, Adv. for R-1 & 2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 6 Mr. Sumeer Sodhi, Adv.
13.	Original Application No. 681/2017 (M.A. No. 386/2018)	Gauri Maulekhi Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Priyanka Bangari, Adv. for Applicant Mr. Thakur Sumit, Adv. for R-1 Mr. B. V. Niren, Adv. for R-3 Mr. R.H.A. Sikander, Adv. for R-4 Mr. Mehmood Pracha, Adv. Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rajkumar, Adv. for CPCB Mr. R. N. Singh, Adv. Mr. Naginder Benipal, Adv. for PPCB
14.	Original Application No. 31/2018 (M.A. No. 518/2018)	Asgar Ali Vs. Dinesh Yadav & Anr.	Mr. Kumar Dharmendra, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for GNCTD
FOR HEARING			
15.	Original Application No. 311/2015	Devendra Singh Bholey Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Adv. for Applicant Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Sharad Chauhan, Adv. for R-2, 5 & 6 Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10 Mr. Rahul Pratap, Adv.
16.	Original Application No. 194/2016 (M.A. No. 201/2018)	Divesh Bhutani Vs. Union of India & Ors.	Mr. Sunil Mund, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 Mr. Arun Kaushal, Adv. for R-7 & 8
17.	Original Application No. 270/2016 (M.A. No. 47/2018)	Sushil Raaja Vs. Secretary, MORTH & Ors.	Mr. Sushil Raaja, Adv. in person Mr. B. V. Niren, Adv. for R-1 & 4 Mr. Balendu Shekhar, Adv. for R-2 Ms. Bhavna Darhoon, Adv. for NHAI Dr. Abhishek Attrey, Adv. Mr. Prashtan Kanjale, Adv. for State of

			<p>Maharashtra Mr. Raja Chatterjee, Adv. for State of WB Mr. V. K. Shukla, Adv. for State of M.P. Mr. Ranjan Mukherjee, Adv. for State of Meghalaya Ms. Mazag Andrabi, DAG for State of J & K Mr. Bhanwar Pal Singh Jadon, Adv. for state of UP Mr. Nishe Rajen Shonker, Adv. for Kerala Ms. Hemantika Wahi, State of Gujarat Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Gopal Singh, Adv. for State of Tripura Ms. Rajdipa Behrodea, Adv. for Odisha Mr. D. K. Thakur, AAG for State of H.P. Mr. Naginder Benipal, Adv. for Punjab Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Edward belhi, AAG for State of Nagaland Mr. Devraj Ashok, Adv. for Karnataka Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Pragyan Pradip Sharma, Adv. for State of Mizoram Mr. Guntur Prabhakar, Adv. for State of A.P. Mr. Arjun Vinod Bokde, Adv. for Goa Mr. Bharat Arora, Adv.</p>
18.	Original Application No. 273/2016 (M.A. No. 28/2017 & M.A. No. 525/2018)	Raman Vs. Union of India & Ors.	<p>Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Advs. for Applicant</p> <p>Mr. Balendu Shekhar, Adv. for R-1 Mr. Gaurav Agarwal, Adv. for R-4 & 6 Mr. Rajkumar, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R-7 Ms. Sobha Nagarajan, Adv. for R-8 Mr. Tarunvir Singh Khehar, Adv. for R-9 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Advs. for Rajasthan Dr. Sandeep Singh, Adv. for State of U.P. Mr. Joby P. Varghese, Adv. Mr. A. K. Prasad, Adv. for ASI</p>
19.	Appeal No. 07/2017 (M.A. No. 269/2017 & M.A. No. 270/2017)	Pema Ram & Ors. Vs. Union of India & Ors.	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant</p> <p>Mr. Rajesh K. Singh, Adv. for MoEF Mr. B. V. Niren, Adv. for R-5 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Pinaki Mishra, Sr. Adv. with Mr. Gaurav Juneja, Adv. for R-4 Mr. Om Prakash, Adv.</p>
20.	Original Application No. 15/2017 (M.A. No. 20/2017)	Arun Kumar Vs. State of Haryana & Ors.	<p>Mr. Amol Chitale, Adv. for Applicant</p> <p>Mr. Sameer Rohatgi, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 5 & 7 to 9 Mr. Attin Shankar Rastogi & Mr. Rajesh K. Singh, Advs. for MoEF</p>

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